

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

14) C.P.(IB)/1461(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: INDIAN PROPERTY TRUST

V/s

RADIUS ESTATE PROJECTS PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
03.11.2022.

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-

H. V. SUBBA RAO  
Member (Judicial)

/P/